

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4447
ANSWERED ON:21.08.2000
CLEARANCE TO ANANDGARH
PRENEET KAUR

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Punjab Government has obtained necessary clearance for acquiring forest lands for its proposed project of building a new city Anandgarh on the periphery of the Union Territory of Chandigarh;
- (b) if so, the details thereof;
- (c) whether the Government have made any inquiry into the forest land proposed to be acquired for the purpose; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI)

(a) The Ministry has not received any such proposal from Government of Punjab for getting forest clearance under Section-2 of Forest (Conservation) Act, 1980. However, Hon`ble Chief Minister, Punjab had met Minister, Environment & Forests to discuss the issue.

The State has held only a prior consultation with the Government of India for preparing a proposal seeking approval under Forest (Conservation) Act, 1980 from the Central Government.

(b) to (d) Does not arise.